

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Firestar Diamond International Private Limited Date of Commencement of Liquidation: 26-02-2020; List of Stakeholders as on Date: 07-08-2020; Name of IP: Mr. Santanu T Ray; Last 5 digit of registration number: 11055

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	15	13071369583.49	15	12936797569.93		44566095.27	90000000.00	Annexure 3
4	Unsecured financial creditors	1	89002155467.71	1	89002155466.45	0	1.26	0	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	NA
6	Operational creditors (Employees)	125	109640207.93	125	30542401.92	0	79097806.01	0	Annexure 6
7	Operational creditors (Government Dues)	2	14372468905.00	2	14372468905.00	0	0	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	13	50430215.28	13	26188279.79	0	24241935.49	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	NA
Total		156	116606064379.41	156	116368152623.09	0	147905838.03	90000000	